

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

In the matter of:

Anjana Sanghi & Ors.

...Appellants

Vs.

Gireesh Kumar Sanghi & Ors.

...Respondents

Present

**For Appellants: Mr. Arun Kathpalia, Sr. Advocate alongwith
Mr. Anirudh Wadwa & Mr. Lakshay Kampani.**

**For Respondents: Mr. Yogesh Jagia, R-1 to 5 & 9.
Mr. Rajbhushan Shinde & Mr. Aaditya Gambhir, For
R-10.
Ms. Aayushi Khazanchi, For R-11.
Mr. Vinod Chaurasia, For IRP.**

ORDER

(Through Virtual Mode)

13.10.2020: Counsel for Respondent No. 10 Mr. Aaditya Gambhir states that Respondent No. 10 is supporting the Appeal. Counsel for Respondent No. 11 Advocate Ms. Aayushi Sharma also states that the Respondent No. 11 is supporting the Appeal which has been filed by the Appellants. Parties may file brief 'Written Submissions' not more than three pages before next date. Copies of Judgments on which Parties want to rely may be filed separately.

List the Appeal '**For Admission (After Notice)**' '**Hearing**' on **26th November, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

Sim/md